

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
M/S. KALKA HOME DEVELOPERS PRIVATE LIMITED**

RELEVANT PARTICULARS

1.	Name of Corporate Debtor	KALKA HOME DEVELOPERS PRIVATE LIMITED
2.	Date of incorporation of Corporate Debtor	13/06/2011
3.	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies, Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70100DL2011PTC220842
5.	Address of the registered office and principal office (if any) of corporate debtor	RZ-174B, Gali No. 16, Tuglakabad Extn., New Delhi-110019 IN
6.	Insolvency commencement date in respect of corporate debtor	14/02/2020 (Order of the Hon'ble NCLT received on 20/02/2020)
7.	Estimated date of closure of insolvency resolution process	12th August, 2020
8.	Name and Registration number of the insolvency professional acting as interim resolution professional	Manoj Kumar Reg. No.: IBBI/IPA-001/IP-P01653/2019-2020/12535
9.	Address & email of the interim resolution professional, as registered with the board	C-0305, ATS Advantage, Indirapuram, Ghaziabad-201014 Email: manojjain264@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	C-0305, ATS Advantage, Indirapuram, Ghaziabad-201014 Email: cirp.kalkahomedevelopers@gmail.com
11.	Last date for submission of claims	05th March, 2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Home Buyers
13.	Names of insolvency professionals identified to act as authorised representative of creditors in a class (three names for each class)	1. Mr. Anil Tayal 2. Mr. Kailash Chander Jain 3. Mr. Radhey Shyam Yadav
14.	(a) Relevant forms and (b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/home/downloads 1. Mr. Anil Tayal IBBI/IPA-001/IP-P01118/2018-2019/11818 Email: caaniltayal@gmail.com 2. Mr. Kailash Chander Jain IBBI/IPA-001/IP-P01573/2018-2019/12407 Email: kcjr2019@gmail.com 3. Mr. Radhey Shyam Yadav IBBI/IPA-001/IP-P01496/2018-2019/12255 Email: rsyadav01@gmail.com

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **M/s. Kalka Home Developers Private Limited** on **14th Day of February, 2020** (Order of the Hon'ble NCLT received on 20/02/2020)

The creditors of **M/s. Kalka Home Developers Private Limited** are hereby called upon to submit their claims with proof on or before **05th March, 2020** to the interim resolution professional at the address mentioned against entry No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

* The claims may be submitted in their specific following Forms: • **Form B-** for Claims by operational creditors except workmen and employees • **Form C-** for Claims by Financial creditors • **Form D-** for Claims by workmen and employees • **Form E-** for Claims by authorized representative of workmen and employees. • **Form F-** for Claims by Creditors (Other than Financial Creditors and Operational Creditors of the Corporate Debtor).

A financial creditor belong to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class "Home Buyers" in Form-CA

Submission of false or misleading proofs of claim shall attract penalties.

Manoj Kumar
Sd/-

Manoj Kumar

Interim Resolution Professional for
Kalka Home Developers Private Limited

Reg No: IBBI/IPA-001/IP-P01653/2019-2020/12535

Date: 21/02/2020

Place: Indirapuram (NCR)



CORRIGENDUM - FORM-A

Attention of Creditors of **KALKA HOME DEVELOPERS PRIVATE LIMITED, RZ-174B, GALI NO 16 TUGLAKABAD EXTN.**

NEW DELHI-110019 is drawn to Public Announcement made in "FORM - A" {Under Regulation 6 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016}, published in Financial Express -English and Jansatta -Hindi of Delhi and NCR newspapers on 22nd February 2020. Please read the column no 6 (Insolvency Commencement Date in respect of Corporate Debtor) as **14.01.2020** instead of 14.02.2020 and column no 7 (Estimated date of Closure of Insolvency Resolution process) as **12.07.2020** instead of 12.08.2020.

The date of commencement of CIRP in Notes be read as 14.01.2020 instead of 14.02.2020 wherever it is mentioned. Other details and terms & conditions remain unaffected & unchanged. *Manoj Kumar*



Manoj Kumar
Interim Resolution Professional for
Kalka Home Developers Pvt Ltd

IBBI/IPA-001/IP-P01653/2019-20/12535

Date : 26.02.2020 Place : Indirapuram